

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3177

ANSWERED ON:15.03.2011

COMMITTEE ON TRIBAL PEOPLE

Balram Shri P.;Botcha Lakshmi Smt. Jhansi;Saroj Smt. Sushila;Verma Smt. Usha

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has constituted any committee to examine the cases relating to atrocities against the tribal people in the country; and

(b) if so, the details thereof alongwith the composition of such committee?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

(a) and (b): As per the information provided by Ministry of Tribal Affairs, The Parliamentary Committee on the welfare of Scheduled Castes and Scheduled Tribes in its fourth report (year 2006-2007) had, inter-alia, recommended that Ministry of Social Justice and empowerment, Ministry of Home Affairs, National Commission for Scheduled Castes and National Commission for Scheduled Tribes should meet regularly to devise ways and means to curb offences and ensure effective administration of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989. In pursuance of this recommendation, a High Powered Committee was set up in 2006 under the Chairmanship of Hon'ble Minister of Social Justice and Empowerment. The Composition of the Committee is given below:

Minister, Ministry of Social Justice and Empowerment Chairperson

Minister, Ministry of Tribal Affairs Special Invitee

Secretary, Ministry of Social Justice and Empowerment Member

Secretary, Ministry of Home Affairs Member

Secretary, Department of Justice, Ministry of Law and Justice Member

Secretary, Ministry of Tribal Affairs Member

Secretary, National Commission for Scheduled Castes Member

Secretary, National Commission for Scheduled Tribes

Joint Secretary (Incharge of National crime Records Member
Bureau, Ministry of Home Affairs)

Two non-official representative from amongst Scheduled Castes Member

One non-official representative from amongst Scheduled Tribes Member

Joint Secretary (SCD), Ministry of Social Justice and Member Secretary
Empowerment

The High Powered Committee has held 13 meetings so far.